

FORM B  
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)  
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GAJANAN SOLVEX LIMITED

| Sl. No. | PARTICULARS                                                                       | DETAILS                                                                                                                                                                                                                         |
|---------|-----------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                          | Gajanan Solvex Limited                                                                                                                                                                                                          |
| 2.      | Date of incorporation of corporate debtor                                         | 07.10.2010                                                                                                                                                                                                                      |
| 3.      | Authority under which corporate debtor is incorporated / Registered               | ROC - Mumbai                                                                                                                                                                                                                    |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U15147MH2010PLC208730                                                                                                                                                                                                           |
| 5.      | Address of the registered office of corporate debtor                              | Registered Office: 902, Hubtown Viva Western Express Highway, Jogeshwari (E) Mumbai City MH 400060<br>Address other than registered address: Gut No. 21m NH 6, Village Sujatpur, Taluka Khamgaon, District Buldana, Maharashtra |
| 6.      | Date of closure of Insolvency Resolution Process                                  | 01/03/2023                                                                                                                                                                                                                      |
| 7.      | Liquidation commencement date of corporate debtor                                 | 01/03/2023                                                                                                                                                                                                                      |
| 8.      | Name and registration number of the insolvency professional acting as liquidator  | Mr. Ram Singh Setia<br>IBBI/IPA-001/IP-P01189/2018-2019/11935                                                                                                                                                                   |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                | Flat No. 203, Tower 2, Crescent Bay, Jerbai Wadia Road, Parel, Mumbai Suburban, Maharashtra – 400012<br>Email: <a href="mailto:setiars@gmail.com">setiars@gmail.com</a>                                                         |
| 10.     | Address and e-mail to be used for correspondence with the liquidator              | B Wing 601-604, Raylon Arcade, RK Mandir Road, Near Pidilite, Kondivita, Andheri (East), Mumbai-400 059.<br>Email: <a href="mailto:liquidation.gajanan solvex@gmail.com">liquidation.gajanan solvex@gmail.com</a>               |
| 11..    | Last date for submission of claims                                                | 31/03/2023                                                                                                                                                                                                                      |



Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of the Gajanan Solvex Limited on 01/03/2023

The stakeholders of Gajanan Solvex Limited are hereby called upon to submit their claims with proof on or before 31/03/2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



A handwritten signature in black ink, appearing to read "Ram Singh Setia".

Mr. Ram Singh Setia  
IBBI/IPA-001/IP-P01189/2018-2019/11935  
Registered Address: Flat No. 203, Tower 2, Crescent  
Bay, Jerbai Wadia Road, Parel, Mumbai Suburban,  
Maharashtra – 400012

Date: 03.03.2023  
Place: Mumbai